NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-03-2023 (MONDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER	**: IA(IBC)/615(CHE)2022**
PETITION NUMBER	**: IBA/676/2019**
NAME OF THE PETITIONER	**: RajalakshmiVaradarajan (Liquidator) M/s Energex Systems India Pvt Ltd**
NAME OF THE RESPONDENT(S)	**: --**
UNDER SECTION	**: Sec 54 of IBC, 2016 R/w Regulation 45 of IBBI,2016**

ORDER

Ld. Liquidator Ms.Rajalakshmi Varadarajan is present.

Heard. Ld. Liquidator is directed to file synopsis in new format for arguments within three days from today.

Orders Reserved.

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SAMEER KAKAR
Member (Technical)

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SANJIV JAIN
Member (Judicial)

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